

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).34066-34067/2009

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing process fee and prayer for interim relief))

Date: 22/09/2011 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Nikhil Nayyar, Adv.

For Respondent(s) Mr. Anurag Kishore, adv.
 Mr. Rajesh Kumar, Adv.
 Mr. Gunnam Venkateswara Rao , Adv

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for respondent Nos.2-4 have filed the death certificate of respondent No.1. Ld.counsel for the petitioner submits that an application for bringing on record the Lrs. are proposed to be filed. Granted three weeks time as a last chance for filing proper application.

List the matter on 20.10.2011.

(Sunil Thomas)
Registrar

SB